

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27268/2019

M/S PHENIL SUGARS LIMITED

Petitioner(s)

VERSUS

CO OPERATIVE CANE DEVELOPMENT SOCIETY LTD. & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.121408/2019-CONDONATION OF DELAY IN FILING and IA No.121413/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.121416/2019-EXEMPTION FROM FILING O.T. and IA No.121412/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 121408/2019 - CONDONATION OF DELAY IN FILING

IA No. 137453/2019 - EX-PARTE STAY

IA No. 121413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137456/2019 - EXEMPTION FROM FILING O.T.

IA No. 121416/2019 - EXEMPTION FROM FILING O.T.

IA No. 121412/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 32225-32227/2018 (XI)

Date : 07-04-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr Sanjeev Kumar Singh, Adv.

Mr Shigra Kumar, Adv.

Mr Subasri Jaganathan, Adv.

Mr V Thanuja, Adv.

Mr. Kumar Dushyant Singh, AOR

Mr. Manish K. Bishnoi, AOR

Ms Pallavi Singh, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

Mr Pritam Bishwas, Adv.

Contd....

UPON hearing the counsel, the Court made the following
O R D E R

Dy.No.27268/2019

Service is complete on respondent nos. 1,2 and 6 to 9 but none has entered appearance on their behalf.

Respondent nos. 3 to 5 have filed counter affidavit.

SLP(C) No. 32225-32227/2018

Service is complete on respondent nos. 1 and 2 in SLP(C) No. 32225-32227/2018 but none has entered appearance on their behalf.

Respondent nos. 3,4 and 5 in SLP(C) No.32225 and 32227 of 2018 and respondent nos. 3 and 4 in SLP(C) No.32226/2018 have filed counter affidavit.

Registry to process the matters for listing before the Hon'ble Court as per rules.

AVANI PAL SINGH
Registrar